

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 13.02.2019 (WEDNESDAY)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 33 of 2019	C.Vinod Hayagriv & Ors. Vs. C.Valli Narayan & Ors.	S.Narain	M.S Kalra (R4 & R5)

For Hearing (Part Heard)

2.	Comp. App. (AT) No. 136 of 2018	Morepen Laboratories Ltd. Vs. Regional Director (Northern Region) and Anr.	SumeshDhawan	Anil Panwar, AnooshaPanwar-R& R2
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For Hearing

3.	Comp. App. (AT) No. 397 of 2018	Aegis Infrastructure Pvt. Ltd. & Ors. Vs. Registrar of Companies, NCT of Delhi & Haryana	Munawwar Naseem	Gaurav Rohilla
4.	Comp. App. (AT) No. 421 of 2018	Manila Resorts Pvt. Ltd. Vs. BAHL Paper Mills Ltd. & Ors.	Peeyoosh Kalra	Rakesh Kumar
5.	Comp. App (AT) (Ins) No. 556 of 2018	H.S. Singh Vs. Shree Nursingsahay Mudungopal & Anr.	Niraj Kumar Singh	Rohan Sharma (R-1)

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By Order
-sd/-

Registrar